

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 07 of 2021**

**IN THE MATTER OF:**

**Iceglory Communications Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Lalit Mohan Aggarwal & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Krinshnendu Datta, Mr. Ashutosh Gupta, Mr. Gaurav Rana and Mr. Sanjeev Kumar, Advocates.**

**For Respondents: Mr. P. Nagesh and Ms. Chanchal Yadav, Advocates for R-1.**

**Mr. Partho Bhattacharya and Mr. Mukesh Kumar Grover, Advocates for R-2 & 3.**

**ORDER**  
**(Through Virtual Mode)**

**03.02.2021:** Notices have been served upon all the Respondents except Respondent No. 2, in respect of whom postal article containing notice has been received back with postal endorsement – ‘incomplete address without block’. At this stage, Shri Partho Bhattacharya, Advocate appeared and submitted that he is representing Respondent No. 2 and 3. Mr. P. Nagesh, Advocate appears on behalf of Respondent No.1. Learned counsel for Respondent No. 2 – Mr. Partho Bhattacharya submits that he will seek instructions for representing Respondent No. 4 (CoC) also. There is no representation on behalf of Respondent Nos. 5 and 6.

*Cont'd...../*

Shri P. Nagesh, Advocate representing Respondent No. 1 seeks and is granted one week's time to file reply affidavit/written submission as the issue raised is very limited. The prescribed period of Corporate Insolvency Resolution Process viz. 180 days having already elapsed and extension of 73 days having been granted by the Adjudicating Authority, the matter does not brook further delay. In the given circumstances of the case, no formal reply is required from other respondents. However, the Resolution Professional (Respondent No.2) may file a Status Report in regard to the Corporate Insolvency Resolution Process within one week.

Post the matter 'for admission (after notice)' on **17<sup>th</sup> February, 2021.**

Interim direction to continue till next date of hearing.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*